

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1103
ANSWERED ON 12/12/2023

RENEWABLE ENERGY IN HARYANA

1103. SHRI KARTIKEYA SHARMA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of annual production of renewable energy in the State of Haryana since 2019, year-wise; and
- (b) the incentives being given for the installation of solar plants in the State and the amount disbursed since 2019?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) As per information provided by Central Electricity Authority (CEA), the details of generation in State of Haryana from renewable energy (RE) sources during last five years and current year i.e. 2018-19 to 2023-24 (upto Oct 2023) are given in **Annexure-I**.

(b) The details of incentives available for the installation of solar plants, including in the State of Haryana, are given at **Annexure-II**.

The programme-wise release of funds to the State of Haryana is as follows:

Programme/ Projects- Rs in crores				
Year	Rooftop	PM-KUSUM	Solar Park	Yearly Total
2019-20	13.6		10.1	23.7
2020-21	4.12	51.33	10.43	65.88
2021-22	7.69	161.12	6.26	175.07
2022-23	14.67	137.95	10.9	163.52
2023-24 till 30.11.2023	---	169.96	---	169.96
Programme-wise Total	40.08	520.36	37.69	598.13

Annexure-I referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 1103 for 12/12/2023 regarding 'Renewable energy in Haryana'

Details of Generation in Haryana from renewable energy (RE) sources during last five years and current year i.e. 2018-19 to 2023-24 (upto Oct 2023)

(in million units)

S. No.	Source	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (Upto Oct 2023)
1.	Solar Power	72.47	125.14	162.95	572.85	555.20	507.82
2.	Small Hydro Power	250.84	326.89	276.58	270.13	241.9	136.52
3.	Bio-Power	339.05	281.47	321.22	292.44	622.63	264.42
	Total	662.36	733.5	760.75	1135.42	1419.73	908.76

(Source: CEA)

Annexure-II referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 1103 for 12/12/2023 regarding 'Renewable energy in Haryana'

Incentives being provided as Central Financial Assistance (CFA) for the implementation of major renewable energy schemes/ programmes.

Scheme/ Programmes	Incentive presently eligible as per the Scheme
a) Grid Connected Rooftop Solar PV Power Projects	<p>(i) For Residential Sector</p> <ul style="list-style-type: none">• Central Financial Assistance (CFA) up to 40% for capacity up to 3 kWp• CFA up to 20% for capacity beyond 3 kWp and up to 10 kWp• CFA up to 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) <p>(ii) For Discoms</p> <p>Incentives up to 10% of project cost depending upon achievements in capacity addition above baseline.</p> <p>Vide its OM dated 27.01.2023, Ministry has fixed the CFA for the entire country. The revised CFA rates would be applicable on all future bids and the bids which are scheduled to be closed after 15 days of issuance of this OM.</p> <p>The revised rates are as follows:</p> <p>For general category States/UTs:</p> <p>i. Individual Household - For first 3 kW: Rs. 14588/ kW and for RTS capacity beyond 3 kW and upto 10 kW: Rs. 7294/kW.</p> <p>ii. Resident Welfare Associations/Group Housing Societies (RWA/GHS) - Rs. 7294/kW for common facilities up to 500 kWp @ 10 kWp per house.</p> <p>For special category States/UTs:</p> <p>i. Individual Household - For first 3 kW: Rs. 17662/ kW and for RTS capacity beyond 3 kW and upto 10 kW: Rs. 8831/kW.</p> <p>ii. Resident Welfare Associations/Group Housing Societies (RWA/GHS) - Rs. 8831/kW for common facilities up to 500 kWp @ 10 kWp per house.</p>

Scheme/ Programmes	Incentive presently eligible as per the Scheme
b) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power Projects by the Government Producers	Viability Gap Funding (VGF) support up to Rs 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.
c) PLI Scheme 'National Programme on High Efficiency Solar PV Modules'	The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursement depends upon: (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.
d) Solar Park Scheme	Up to 25 lakhs per Solar park, for preparation of Detailed Project Report (DPR). 20 Lakh per MW or 30% of the project cost, whichever is lower, for development of infrastructure.
e) PM-KUSUM scheme	<p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants Benefit available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.</p> <p>Component B: Installation of 14.00 Lakh Stand-alone Solar Pumps Benefit available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided.</p> <p>Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through feeder level solarisation Benefit available: (a) Individual Pump Solarization: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. (b) Feeder Level Solarization: Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.</p>